

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (CRL.) NO(S).9330-9333/2015

(Arising out of impugned final judgment and order dated 11-09-2015 in CRLAP No. 1246/2011 11-09-2015 in CRLAP No. 988/2011 11-09-2015 in CRLAP No. 1154/2011 11-09-2015 in CRLAP No. 1298/2011 passed by the High Court Of Judicature At Allahabad)

JYOTI NAGPAL & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH
HOME DEPARTMENT SECRETARY & ORS.

Respondent(s)

(IA No. 18844/2015 - EXEMPTION FROM FILING O.T.
IA No. 18840/2015 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(Crl) No. 9275-9276/2015 (II)

Date : 12-09-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) Mr. Abhay Kumar, AOR
Mr. Vineet Kumar Singh, Adv.
Mr. Shagun Ruhil, Adv.
Ms. Kusum Pandey, Adv.

For Respondent(s) Mr. K. Parmeshwar, A.A.G.
Mr. Sarvesh Singh Baghel, AOR
Mr. Arun Pratap Singh Rajawat, Adv.

Mr. Varinder Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Registry is directed to call for the records of the courts
below.

(KAVITA PAHUJA)
COURT MASTER (SH)

(RAM SUBHAG SINGH)
COURT MASTER (NSH)